

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM : NAGALAND : MEGHALAYA : MANIPUR : TRIPURA :
MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 22nd February, 2013.

NO.HC.VII-155/Pt.-I/2011/ 1567 /A ##### The Hon'ble Gauhati High Court has been pleased to modify the Notification No.HC.VII-155/2011/8022/A, dated 27.09.2012 and determine seniority of the existing Officers of the Mizoram Judicial Service in the following order –

GRADE-I (DISTRICT JUDGE CADRE)

Sl. No.	Name	Date of joining in the original Cadre	Designation	Present place of posting
1.	Shri P. Singthanga	10.06.1980	Secretary to the Govt. of Mizoram, Law & Judicial Department	Aizawl
2.	Shri T. Saikunga	16.06.1980	District & Sessions Judge, Aizawl	Aizawl
3.	Smti. Lucy Lalrinthari	09.07.1983	District & Sessions Judge Lunglei	Lunglei
4.	Shri K.L. Liana	11.07.1983	Addl. District & Sessions Judge cum PO, Special Court, SC & ST Act	Aizawl
5.	Shri Vanlalmawia	09.08.1989	Judge, Special Court, ND&PS Act and Judge, Special Court, E.C. Act	Aizawl
6.	Smti. Marli Vankung	10.08.1989	Member Secretary, Mizoram State Legal Services Authority	Aizawl
7.	Shri Joel Joseph Denga	24.05.2011	Presiding Officer, MACT & Commissioner, Workmen's Compensation Act	Aizawl
8.	Smti. Helen Dawngliani	24.05.2011	Addl. District & Sessions Judge cum PO, Human Rights Court	Aizawl

9.	Shri Thang Lianmang Guite	24.05.2011	Addl. District & Sessions Judge cum PO, Electricity Act	Aizawl
10.	Shri Vanlalenmawia	29.12.2011	Addl. District & Sessions Judge	Lunglei

GRADE-II (SENIOR CIVIL JUDGE CADRE)

Sl. No.	Name	Date of joining in the original Cadre	Designation	Present place of posting
1.	Smti. R. Vanlalchami	14.09.1998	Chief Judicial Magistrate (Under suspension)	Lunglei
2.	Shri Lalbiakzama	14.09.1998	Chief Judicial Magistrate	Champhai
3.	Smti. M. Lallianmawii	15.02.2006	Chief Judicial Magistrate	Aizawl
4.	Dr. H.T.C. Laldrinchana	15.02.2006	Sr. Civil Judge	Aizawl
5.	Shri R. Vanlalena	15.02.2006	Chief Judicial Magistrate cum Sr. Civil Judge	Lunglei
6.	Shri Michael Lalrinsanga Sailo	15.02.2006	Sr. Civil Judge	Aizawl
7.	Shri Liansangzuala	15.02.2006	Chief Judicial Magistrate	Kolasib
8.	Smti. R. Lalduhawmi	19.03.2010	Chief Judicial Magistrate	Saiha

GRADE-III (CIVIL JUDGE CADRE)

Sl. No.	Name	Date of joining in the original Cadre	Designation	Present place of posting
1.	Smti. Sylvie Zomuanpuii Ralte	15.02.2006	Civil Judge cum Judicial Magistrate 1 st Class	Lunglei
2.	Shri F. Rohlupua	15.02.2006	Civil Judge cum Judicial Magistrate 1 st Class	Aizawl
3.	Smti. Julie Lalrinzami	07.10.2008	Civil Judge cum Judicial Magistrate 1 st Class	Aizawl
4.	Shri Lalngaihkawia Zote	07.10.2008	Civil Judge cum Judicial Magistrate 1 st Class	Aizawl
5.	Smti. Gracy L. Bawitlung	07.10.2008	Civil Judge cum Judicial Magistrate 1 st Class	Aizawl
6.	Shri Laldinpuia Tlau	07.10.2008	Civil Judge cum Judicial Magistrate 1 st Class	Saiha
7.	Smti. Lalrochami Ralte	07.10.2008	Civil Judge cum Judicial Magistrate 1 st Class	Aizawl

8.	Shri Lalramsanga	07.10.2008	Civil Judge cum Judicial Magistrate 1 st Class	Lawngtlai
9.	Shri Vincent Lalrokima	07.10.2008	Civil Judge cum Judicial Magistrate 1 st Class	Champhai
10.	Shri Birthoilal Sakachep	07.10.2008	Special Officer, Drafting Cell, Law & Judicial Deptt., Govt. of Mizoram	Aizawl
11.	Shri T. Lalhmachhuana	07.10.2008	Civil Judge cum Judicial Magistrate 1 st Class	Serchhip
12.	Shri R. Malsawmdawngzuala	07.10.2008	Civil Judge cum Judicial Magistrate 1 st Class	Kolasib
13.	Shri Thomas Lalrammawia	07.10.2008	Civil Judge cum Judicial Magistrate 1 st Class	Mamit
13.	Smti. Ngursangzuali Sailo	10.10.2008	Civil Judge cum Judicial Magistrate 1 st Class	Lunglei
14.	Shri H. Laldusanga	18.06.2010	Civil Judge cum Judicial Magistrate 1 st Class	Kolasib

The Officers absorbed in Mizoram Judicial Service vide Government Notification Nos.A.32022/3/07-LJE, dated 06.09.2007 and A.32012/3/07-LJE, dated 10.01.2008 are deemed to be in the Judicial Service w.e.f. 12.12.2006 i.e., from the date when Mizoram Judicial Service Rules, 2006 came into force.

By Order,
Sd/- M.K. Bhattacharjee
I/C REGISTRAR GENERAL

Memo No.HC.VII-155/Pt.-I/2011/ **1568-1613** /A, dated 22.02.2013.

Copy forwarded for information and necessary action to –

1. Secretary to the Government of Mizoram, Law & Judicial Department, Aizawl-796001.
2. Accountant General (A&E), Mizoram, Aizawl-796001.
3. Registrar (Vigilance/ Admn./Judicial), Gauhati High Court, Guwahati.
4. The Registrar -cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. Registrar, Gauhati High Court, Aizawl Bench, Aizawl-796001.
6. Shri P. Singthanga, Secretary to the Govt. of Mizoram, Law & Judicial Department, Aizawl.
7. Shri T. Saikunga, District & Sessions Judge, Aizawl.
8. Smti. Lucy Lalrinthari, District & Sessions Judge, Lunglei.
9. Shri K.L. Liana, Addl. District & Sessions Judge cum PO, Special Court, SC & ST Act, Aizawl.
10. Shri Vanlalmawia, Judge, Special Court, ND&PS Act and Judge, Special Court, E.C. Act, Aizawl.
11. Smti. Marli Vankung, Member Secretary, Mizoram State Legal Services Authority, Aizawl.
12. Shri Joel Joseph Denga, Presiding Officer, MACT & Commissioner, Workmen's Compensation Act, Aizawl.
13. Smti. Helen Dawngliani, Addl. District & Sessions Judge cum PO, Human Rights Court, Aizawl.

14. Shri Thang Lianmang Guite, Addl. District & Sessions Judge cum PO, Electricity Act, Aizawl.
15. Shri Vanlalenmawia, Addl. District & Sessions Judge, Lunglei.
16. Smti. R. Vanlalchami, Chief Judicial Magistrate (Under suspension), Lunglei.
17. Shri Lalbiakzama, Chief Judicial Magistrate, Champhai.
18. Smti. M. Lallianmawii, Chief Judicial Magistrate, Aizawl.
19. Dr. H.T.C. Laldrinchhana, Sr. Civil Judge, Aizawl.
20. Shri R. Vanlalena, Chief Judicial Magistrate cum Sr. Civil Judge, Lunglei.
21. Shri Michael Lalrinsanga Sailo, Sr. Civil Judge, Aizawl.
22. Shri Liansangzuala, Chief Judicial Magistrate, Kolasib.
23. Smti. R. Lalduhawmi, Chief Judicial Magistrate, Saiha.
24. Dy. Registrar (G&C), Gauhati High Court, Guwahati.
25. Smti. Sylvie Zomuanpuii Ralte, Civil Judge cum Judicial Magistrate 1st Class, Lunglei.
26. Shri F. Rohlupuia, Civil Judge cum Judicial Magistrate 1st Class, Aizawl.
27. Smti. Julie Lalrinzami, Civil Judge cum Judicial Magistrate 1st Class, Aizawl.
28. Shri Lalngaihawia Zote, Civil Judge cum Judicial Magistrate 1st Class, Aizawl.
29. Smti. Gracy L. Bawitlung, Civil Judge cum Judicial Magistrate 1st Class, Aizawl.
30. Shri Laldinpuia Tlau, Civil Judge cum Judicial Magistrate 1st Class, Saiha.
31. Smti. Lalrochami Ralte, Civil Judge cum Judicial Magistrate 1st Class, Aizawl.
32. Shri Lalramsanga, Civil Judge cum Judicial Magistrate 1st Class, Lawngtlai.
33. Shri Vincent Lalrokima, Civil Judge cum Judicial Magistrate 1st Class, Champhai.
34. Shri Birthoilal Sakachep, Special Officer, Drafting Cell, Law & Judicial Deptt., Govt. of Mizoram, Aizawl.
35. Shri T. Lalhmachhuana, Civil Judge cum Judicial Magistrate 1st Class, Serchhip.
36. Shri R. Malsawmdawngzuala, Civil Judge cum Judicial Magistrate 1st Class, Kolasib.
37. Shri Thomas Lalrammawia, Civil Judge cum Judicial Magistrate 1st Class, Mamit.
38. Smti. Ngursangzuali Sailo, Civil Judge cum Judicial Magistrate 1st Class, Lunglei.
39. Shri H. Laldusanga, Civil Judge cum Judicial Magistrate 1st Class, Kolasib.
40. Systems Analyst, Gauhati High Court, Guwahati. He is directed to upload the aforesaid notification in the High Court Website.
41. Private Secretary to the Hon'ble Mr. Justice B.K. Sharma, Gauhati High Court, Guwahati.
42. Private Secretary to the Hon'ble Mr. Justice A.K. Goswami, Gauhati High Court, Guwahati/Kohima Bench, Kohima.
43. Private Secretary to the Hon'ble Mr. Justice Ujjal Bhuyan, Gauhati High Court, Guwahati/Aizawl Bench, Aizawl.
44. Superintendent (Appointment), Gauhati High Court, Guwahati.
45. Publisher, Mizoram Gazette for information and publication in the Gazette.
46. C.A. to the Registrar General, Gauhati High Court, Guwahati.

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22/11/13

I/C REGISTRAR GENERAL

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